

DIVISION BENCH  
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TA/28(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	BISWAJIT DASGUPTA VS THE OFFICIAL LIQUIDATOR HIGH CALCUTTA
UNDER SECTION	APPLICATION UNDER ANY OTHER PROVISIONS

**Appearance (via video conferencing/physically)**

**ORDER**

1. No one present. On the last date also, there was no presence on behalf of the applicant.
2. It is seen that the applicant is not interested to prosecute this matter.
3. The matter is **dismissed for non-prosecution.**

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**